

**BEFORE THE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 519/ 2019

WITH

Original Application No. 386/ 2019

News item published in "The Times of India" Authored by

Jasjeev Gandhiok & Paras Singh

Titled

"Below Mountains of trash lie poison lakes"

WITH

**Centre for Wildlife & Environment Litigation ...Applicant(s)**

**Versus**

**Union of India and Ors.**

**...Respondent(s)**

**STATUS REPORT REGARDING BIO-MINING/REMEDICATION  
OF LEGACY WASTE AT SANITARY LANDFILL OKHLA (DUMP  
SITE) IN SOUTH DELHI MUNICIPAL CORPORATION (SDMC)  
IN RESPONSE TO THE THIS HON'BLE COURT ORDERS  
DATED 19.11.2019.**

I, Deepak Kumar, S/o Sh. G.B. Singh aged about 49 years presently working as Executive Engineer, Sanitary Land Fill site (SLF) Okhla Phase-I, SDMC having its office at Room No. 6, Gate No. 4 at office complex of Dr. Ambedker Stadium, Delhi Gate, New Delhi -110002. The deponent above named, do hereby solemnly affirm and declare as under:-

That the deponent is presently working as Executive Engineer, SLF Okhla Phase-I, SDMC, and well conversant with the facts of the present case based on the official records maintained as such and competent to depose thereto.

That the Hon'ble NGT vide order dated 19.11.2019 directed the status as on 15.1.2020 may be placed on record by 20.1.2020.

1. That SDMC has already installed 1 Trommel having capacity of 300 MT per day of legacy waste at SLF Okhla and it is working since 7.10.2019. This machine has bio-mined/remediated of approx. 19800 MT of legacy waste and about 1100 sqm. area of land with 15 m. height has been cleared from the top of the legacy waste.

2. That in addition to the above 5 additional Trommels will also be installed for which work orders has been placed to the concessionaires/contractors and copies of the same are enclosed herewith as Annexure 'A'. These 5 nos. Trommels are likely to be functional in the month of Jan-Feb 2020. The work order for construction of platform for setting up of these 5 nos. Trommels has been issued to the contractor. Copy of the said work order is enclosed herewith as Annexure 'B'. The work of construction of platform is being executed at site.

3. That inerts materials and C&D waste are being utilized for making of platform for setting up of additional Trommels at SLF

Okhla and RDF is being sent to Waste to Energy Plant Okhla for processing. After functioning of total 6 nos. Trommels, the quantity of inerts materials would be increased where there is no space to store such materials. Thereafter, inerts materials would be dumped in low lying area which will be provided by DDA/GNCTD or any other agency/department.

-sd-  
DEPONENT

VERIFICATION:

Verified at Delhi on this \_\_\_\_\_ day of January, 2020 that the contents of the above said written submission are true and correct as per the official record maintained and made available in this regard. No part of it is false and nothing material has been concealed there from.

-sd-  
DEPONENT

SOUTH DELHI MUNICIPAL CORPORATION  
OFFICE OF THE EXECUTIVE ENGINEER (PROJECT)-II/SOUTH ZONE  
UNDER SEWA NAGAR FLYOVER, NEW DELHI

No. D/EE (Pr)-II/SZ/2019-20/222

Dated: 26/9/19

**M/s Alfa Therm Ltd.,**  
6, Community Centre,  
Mayapuri Phase-I,  
New Delhi-110064

**Subject:-** Hiring of segregating trommels for bio mining and bio-remediation of old dump waste at Bhalsawa, Ghazipur and Okhla dumpsites in Delhi.

**References:**

1. **NIT No.:** EE(SpPr)RZ/TC/2019-20/01 Dated 30.08.2019.
2. **North DMC Letter of Award/Work Order No.:** EE(SpPr)RZ//2019-20/156 Dated 20.09.2019.
3. **North DMC Letter Amendment letter No.:** EE(SpPr)RZ//2019-20/165 Dated 23.09.2019.
4. **Your letter No.:** ATL/MSW/2019/230 dated 23/09/2019

Sir/Madam,

In reference to the subject cited above, this is to convey that the competent authority has approved engaging your firm i.e. M/s Alfa Therm Limited for providing one Trommel at Okhla Dump Site as per the awarded rates as conveyed by North DMC vide its **Letter of Award/Work Order** Dated 20.09.2019 @ **Rs.6,29,944/- (Rs. Six lacs Twenty Nine Thousand Nine Hundred Forty Four Only) per Trommel per month excluding GST** on the terms & conditions of the subject tender.

It is, therefore, requested to take immediate necessary action for providing one Trommel at the Okhla site on an urgent basis.

Yours sincerely,

  
**Ex. Engineer (Project)-II  
South Zone**

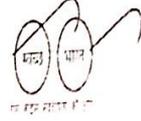
**Copy to:**

1. Addl. Commissioner (Engg.)
2. E-in-C
3. Director(DEMS)
4. SE(DEMS)HQ
5. EE/SLF
6. EE/Elect.(CNZ)
7. EE(Spl.Pr.)RZ, North DMC
8. AE Shri Sanjay Hingorani – to pursue
9. AAO (Pr.II)/South

  
**Ex. Engineer (Project)-II/South Zone**



**SOUTH DELHI MUNICIPAL CORPORATION  
OFFICE OF THE EXECUTIVE ENGINEER (SLF)  
ROOM NO.6, GATE NO.4, DR. AMBEDKAR STADIUM,  
DELHI GATE, NEW DELHI-110002**



**No.: D- 233/EE(SLF)/O/2019**

**DATED: 18.12.2019**

**M/s Alfa-Therm Ltd.**  
6, Community Centre,  
Mayapuri Phase-I,  
New Delhi-110064

**Sub:- Hiring of segregating trommels for bio mining and bio remediation of old dump waste at Bhalswa, Ghazipur and Okhla dumpsites in Delhi.**

**References:-**

- 1. NIT No. EE (SpPr)RZ/TC/2019-20/01 dated 30.8.2019**
- 2. North DMC Letter of Award/Work Order No.: EE(SpPr)RZ/TC/2019-20/156 dated 20.9.2019**
- 3. North DMC Letter of Award/Work Order No.: EE(SpPr)RZ/TC/2019-20/165 dated 23.9.2019**
- 4. Your letter No.: ATL/MSW/2019/230 dated 23.9.2019**

Sir/Madam,

In reference to the subject cited above, this is to convey that the competent authority has approved engaging your firm i.e. M/s Alfa-Therm Ltd. for providing two Trommels at Okhla Dump site as per the awarded rates as conveyed by North DMC vide its **Letter of Award/Work Order Dated 20.9.2019 @ Rs. 6,29,944/- (Rs. Six lacs Twenty Nine thousand Nine Hundred Forty Four Only) per Trommel per month excluding GST** on the terms & conditions of the subject tender.

It is therefore, requested to take immediate necessary action for providing two Trommels at the Okhla site on an urgent basis.

*—sd—*  
**Executive Engineer  
(SLF)/SDMC**

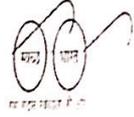
Copy to:-

1. Addl. Commissioner (Engg.)
2. E-in-C
3. Director (DEMS)
4. SE (DEMS) HQ
5. EE (SLF)
6. EE/Elect (CNZ)
7. AE Sh. Sanjay Hingorani- to pursue.
8. AAO (SLF)/CNZ

*H*  
*18/12/19*  
**Executive Engineer  
(SLF)/SDMC**



**SOUTH DELHI MUNICIPAL CORPORATION  
OFFICE OF THE EXECUTIVE ENGINEER (SLF)  
ROOM NO.6, GATE NO.4, DR. AMBEDKAR STADIUM,  
DELHI GATE, NEW DELHI-110002**



No.: D- 234/EE(SLF)/O/2019

DATED: 18.12.2019

1. **M/s Jaipur Ready Mix Company**  
Thorough its partner  
**Mr. Yadvender Singh**  
Having registered office at  
YA-133, 6D, Engineers Colony,  
Mangyawas, Mansarover, Jaipur- 302020
2. **Mr. Yadvender Singh S/o Sh. Devender Kumar**  
C/o Karam Chand Hoose No. 323, Gali no. 01  
Shalimar Village, Delhi-110088  
[accounts@Jaipurreadymix.com](mailto:accounts@Jaipurreadymix.com)  
[bh@apgreenssolarinc.com](mailto:bh@apgreenssolarinc.com)

**Sub:- Hiring of segregating trommels for bio mining and bio remediation of old dump waste at Bhalswa, Ghazipur and Okhla dumpsites in Delhi.**

**References:-**

1. **NIT No. EE (SpPr)RZ/TC/2019-20/01** dated 30.8.2019
2. **North DMC Letter of Award/Work Order No.:** EE(SpPr)RZ/TC/2019-20/156 dated 20.9.2019
3. **North DMC Letter of Award/Work Order No.:** EE(SpPr)RZ/TC/2019-20/165 dated 23.9.2019
4. **Your letter No.:** ATL/MSW/2019/230 dated 23.9.2019

Sir/Madam,

In reference to the subject cited above, this is to convey that the competent authority has approved engaging your firm i.e. M/s Jaipur Ready Mix Company for providing one Trommel at Okhla Dump site as per the awarded rates as conveyed by North DMC vide its **Letter of Award/Work Order Dated 20.9.2019 @ Rs. 6,29,944/- (Rs. Six lacs Twenty Nine thousand Nine Hundred Forty Four Only) per Trommel per month excluding GST** on the terms & conditions of the subject tender.

It is therefore, requested to take immediate necessary action for providing one Trommel at the Okhla site on an urgent basis.

— → d —  
**Executive Engineer  
(SLF)/SDMC**

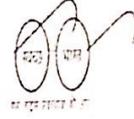
Copy to:-

1. Addl. Commissioner (Engg.)
2. E-in-C
3. Director (DEMS)
4. SE (DEMS) HQ
5. EE (SLF)
6. EE/Elect (CNZ)
7. AE Sh. Sanjay Hingorani- to pursue.
8. AAO (SLF)/CNZ

18/12/19  
**Executive Engineer  
(SLF)/SDMC**



**SOUTH DELHI MUNICIPAL CORPORATION  
OFFICE OF THE EXECUTIVE ENGINEER (SLF)  
ROOM NO.6, GATE NO.4, DR. AMBEDKAR STADIUM,  
DELHI GATE, NEW DELHI-110002**



**No.: D- 235/EE(SLF)/O/2019**

**DATED: 18.12.2019**

**M/s Excel Sports International  
60, Shree Krishna Colony Dhar Road,  
Indore-452001  
Mob:- 7770958466  
[excelsportsinternational@gmail.com](mailto:excelsportsinternational@gmail.com)**

**Sub:- Hiring of segregating trommels for bio mining and bio remediation of old dump waste at Bhalswa, Ghazipur and Okhla dumpsites in Delhi.**

**References:-**

- 1. NIT No. EE (SpPr)RZ/TC/2019-20/01 dated 30.8.2019**
- 2. North DMC Letter of Award/Work Order No.: EE(SpPr)RZ/TC/2019-20/156 dated 20.9.2019**
- 3. North DMC Letter of Award/Work Order No.: EE(SpPr)RZ/TC/2019-20/165 dated 23.9.2019**
- 4. Your letter No.: ATL/MSW/2019/230 dated 23.9.2019**

Sir/Madam,

In reference to the subject cited above, this is to convey that the competent authority has approved engaging your firm i.e. M/s Excel Sports International for providing one Trommel at Okhla Dump site as per the awarded rates as conveyed by North DMC vide its **Letter of Award/Work Order Dated 20.9.2019 @ Rs. 6,29,944/- (Rs. Six lacs Twenty Nine thousand Nine Hundred Forty Four Only) per Trommel per month excluding GST** on the terms & conditions of the subject tender.

It is therefore, requested to take immediate necessary action for providing one Trommel at the Okhla site on an urgent basis.

*sd-*  
**Executive Engineer  
(SLF)/SDMC**

Copy to:-

1. Addl. Commissioner (Engg.)
2. E-in-C
3. Director (DEMS)
4. SE (DEMS) HQ
5. EE (SLF)
6. EE/Elect (CNZ)
7. AE Sh. Sanjay Hingorani- to pursue.
8. AAO (SLF)/CNZ

*18/12/19*  
**Executive Engineer  
(SLF)/SDMC**



SOUTH DELHI MUNICIPAL CORPORATION  
OFFICE OF THE EXECUTIVE ENGINEER (SLF)  
ROOM NO.6, GATE NO.4, DR. AMBEDKAR STADIUM,  
DELHI GATE, NEW DELHI-110002



No.: D- 236/EE(SLF)/O/2019

DATED: 18.12.2019

M/s Daya Charan & Company  
D-2/96, Janakpuri, New Delhi-110058  
Mob:- 9871698969  
([saurabh@dozer.in](mailto:saurabh@dozer.in)).[admin@buldozer.in](mailto:admin@buldozer.in)

**Sub:- Hiring of segregating trommels for bio mining and bio remediation of old dump waste at Bhalswa, Ghazipur and Okhla dumpsites in Delhi.**

**References:-**

1. NIT No. EE (SpPr)RZ/TC/2019-20/01 dated 30.8.2019
2. North DMC Letter of Award/Work Order No.: EE(SpPr)RZ/TC/2019-20/156 dated 20.9.2019
3. North DMC Letter of Award/Work Order No.: EE(SpPr)RZ/TC/2019-20/165 dated 23.9.2019
4. Your letter No.: ATL/MSW/2019/230 dated 23.9.2019

Sir/Madam,

In reference to the subject cited above, this is to convey that the competent authority has approved engaging your firm i.e. M/s Daya Charan & Company for providing one Trommel at Okhla Dump site as per the awarded rates as conveyed by North DMC vide its **Letter of Award/Work Order Dated 20.9.2019 @ Rs. 6,29,944/- (Rs. Six lacs Twenty Nine thousand Nine Hundred Forty Four Only) per Trommel per month excluding GST** on the terms & conditions of the subject tender.

It is therefore, requested to take immediate necessary action for providing one Trommel at the Okhla site on an urgent basis.

*sd*  
Executive Engineer  
(SLF)/SDMC

Copy to:-

1. Addl. Commissioner (Engg.)
2. E-in-C
3. Director (DEMS)
4. SE (DEMS) HQ
5. EE (SLF)
6. EE/Elect (CNZ)
7. AE Sh. Sanjay Hingorani- to pursue.
8. AAO (SLF)/CNZ

*18/12/19*  
Executive Engineer  
(SLF)/SDMC



MUNICIPAL CORPORATION OF DELHI OFFICE  
OF EXECUTIVE ENGINEER  
EE(SLF)SDMC

ANNEXURE - 'B'

W.O.No.: EE(SLF)SDMC/SYS/2019-2020/1

Dated : 04-01-2020

Agency M/s Raj Engineers and Builders  
H.NO. 41, Block E-2, Pkt. 3, Sector-15, Rohini, New  
Delhi-110089

MB No.: 9211

Name Of Work: PROVIDING/LAYING OF RMC FOR MAKING VARIOUS PLATFORMS FOR INSTALLATION OF TROMMELS  
AT SLF OKHLA, CENTRAL ZONE

FTC No. : 20/66/F-100-1062/CR-870/02/SLF/01

Tender Amount : 3309102

Percentage Rate : 20.01% Below

Contractual Amount : 2646951 /-

Time Of Completion: 2 Months

Head Of Account : F-100-1062

Earnest Money : 66182.04

Tender No.: 01

NIT NO: 01

Remark: BEING AN ALR CASE 100 PERCENT TEST CHECK BY AE AND 50 PERCENT TEST CHECK BY EE

Dear

1. Your tender for the work as mentioned above has been accepted of behalf on the commissioner MCD as detail above along with terms and condition of the tender.

2. You are further directed to attend this office to complete the formal agreement with in seven days of the receipt of this letter or Communication received in this regard by any means like phone, fax, mail etc. whichever is earlier.

3. You are also directed to start the work at once. Please note that time allowed to carryout the work as entered in the tender shall be reckoned from the DOS.

4. It should be noted-- (a) That as and when orders are given for the execution of any extra/substitute item prior orders from the Competent Authority be obtained before execution of the same to avoid any further complications. (b) That contractor has to submit his RA/Final bill with measurement otherwise nothing will be consider due on account of work execution.

5. It shall be your responsibility to provide deep hand pump/Tube well/Municipal water at the site of the work and same shall be fit for construction purposes and provide safe drinking water free from contamination to the labour engaged.

6. You shall be responsible for correctness/genuineness of all the documents what so ever submitted by the you.

7. All the circular issued by MCD applicable to the instant nature of work will have to be complained by the contractor. Total Quantity of Cement -  
Note. Expenditure will not exceed to Rs 2646951/

Copy To.

1. S.E (QC) for Information alongwith copy of Schedule & Justification
2. SE ( ) for kind Information Please
3. A.E Concerned for information and necessary action
4. Actt ( ) with account file
5. Copy to Mpl. Councillor Ward
6. D.C.A ( )
7. Office Copy

(Deepak Kumar)

EE(SLF)SDMC